NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER **PETITION NUMBER** : TCP/222/2016 NAME OF THE PETITIONER(S) : S. Ramesh NAME OF THE RESPONDENT(S) : The South Travancore Hindu College Association & 2 others UNDER SECTION : 111 S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM

COUNSEL FOR PETITIONER

1. R. ANAND KUMAR 2. K. Asun pradiesh

Counsel for Respondent

ORDER

Counsel for petitioner present. Counsel for respondents present and prayed some time for submitting arguments. Time enlarged at request. Put up on 19.07.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)